

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/600(KB)2019
IA(I.B.C)/1841(KB)2023, IA(I.B.C)/191(KB)2024,
IA(I.B.C)/1087(KB)2022, IA(I.B.C)/1964(KB)2023,
IA(I.B.C)/680(KB)2023, IA(I.B.C)/632(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Kanishk Kejriwal, Adv.] For the Suspended Board of Directors
Mr. Patita Paban Bishwal, Adv.]

Mr. Shaunak Mitra, Adv.] For the Applicant in IA(I.B.C)/1841(KB)2023
Mr. Dripto Majumdar, Adv.]
Ms. Madhusmita Senapati, Adv.]

Ms. Suranjana Chatterjee, Adv.] For H.S. Mercantile

ORDER

1. IA(I.B.C)/632(KB)2023:

- a. Ld. Counsel for the parties present.
- b. Rejoinder Affidavit, if any, be filed within a period of one week time period.
- c. List this matter thereafter **on 05.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**